NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/152/2016

NAME OF THE PETITIONER(S)

: M/s Mather Projects Private Limited & another

NAME OF THE RESPONDENT(S)

: M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2

others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Jewel Renn

REPRESENTATION BY WHOM

S. S IDID HORTHON

for N.R.R. BRUN MOROROSOM

P21171 men

ABISHER RAMAN

RESPONDENT.

ORDER

Shri S Siddharthan, counsel for petitioner present. Shri Abhishek Raman, counsel for respondents present. Counsel for petitioner filed a memo wherein he has prayed that the differences between the parties have been resolved and prays for withdrawal of the petition. The prayer is allowed. The petition is dismissed as withdrawn. The file may be consigned to record after due completion.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)